

Shri Nambiar: My question was whether long-term interest-free loans would be given to remove their indebtedness.

Shrimati Chandrasekhar: As the scheme is still under consideration, I cannot give all the details.

Shri P. C. Borooah: Which specific class of employees is going to be benefited by the proposed scheme?

Shrimati Chandrasekhar: Most of the beneficial schemes are meant for employees belonging to the low-income group.

Study of Hindi in Kerala

*364. **Shri Heda:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Kerala Government have taken a decision to include the study of Hindi as a compulsory subject;

(b) the additional expenditure that the State Government have incurred on the spread of Hindi in their schools; and

(c) the ratio of this expenditure met by the Centre?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) For the appointment of Hindi Teachers Rs. 33.75 lakhs was spent during the Second Five Year Plan and Rs. 4.14 lakhs during the Third Five Year Plan.

(c) During the first year of the Second Plan 66 per cent of the expenditure was met by the Centre. From 1957-58 to 1961-62, 60 per cent of the expenditure was met by the Centre and from 1962-63 assistance is admissible on 100 per cent basis.

Shri Heda: May I know whether Hindi is a compulsory subject in Kerala and, if so, whether all the schools have been covered?

Shri M. C. Chagla: I do not know whether all the schools have been

covered but wherever Government has given assistance, as far as I know, Hindi is a compulsory subject, and Kerala has introduced that scheme.

Shri Heda: May I know whether the Kerala Government have found any difficulty in getting teachers for teaching Hindi in the regional language?

Shri M. C. Chagla: That is our main difficulty, but whenever a State wants to introduce Hindi as a compulsory subject, we do our best to give them Hindi teachers to the extent it is possible.

डा० गोविन्द दास : केरल में जो यह प्रयत्न हुआ है, इसके साथ क्या सरकार को इस बात की कोई खबर है कि दूसरे जो अहिन्दी-भाषा-भाषी क्षेत्र हैं, खासकर दक्षिण के, वहाँ भी इस प्रकार का कोई प्रयत्न किया जा रहा है ?

श्री म० क० छागला : हम प्रयत्न करते हैं कि जहाँ तक हो सके, सब स्टेट्स इस स्कीम में साथ हों। अगर कोई भी स्टेट हिन्दी इंट्रोड्यूस करती है, तो हम उसको १०० परसेंट मदद देते हैं और अगर हो सके, तो टीचर्स भी भेजते हैं।

Shri A. P. Jain: In statistical terms, may I know the percentage of schools going boys in Kerala at present receiving education in Hindi also?

Shri M. C. Chagla: I have information about the expenditure. For information about the number, I would like to have notice. If the hon. Member wants it, I will get it.

Dr. Sarojini Mahishi: May I know the amount of financial assistance given by the Central Government to the voluntary institutions in the non-Hindi-speaking areas for the promotion of Hindi.....

Mr. Speaker: Not for all the States.

Dr. Sarojini Mahishi: I will ask about Kerala. What is the financial

assistance given to voluntary institutions in Kerala for the promotion of Hindi during 1962-63?

Shri M. C. Chagla: The assistance given for the teaching of Hindi in Kerala for 1962-63 was Rs. 3.44 lakhs.

Shrimati Jyotsna Chanda: How many States have taken the decision to include Hindi as a compulsory subject?

Shri M. C. Chagla: I would like to have notice. At the moment I am dealing with Kerala and not with other States.

Shri Vasudevan Nair: I do not know whether the hon. Minister is aware of the fact that there is a scheme for sending the Kerala Hindi teachers to Hindi-speaking States for refresher courses. May I know whether there are proper arrangements for absorbing as many of them as possible within a short period so that they get the training in the Hindi-speaking States and can impart Hindi education in a better way?

Shri M. C. Chagla: We will give every assistance to the Kerala Government if they want to send their teachers anywhere for the study of Hindi.

श्री प्रकाशवीर शास्त्री : ऐसी भी कोई योजना क्या शिक्षा मंत्रालय की है कि केरल राज्य के बालकों को केन्द्रीय सरकार अपनी ओर से छात्रवृत्तियां दे कर इत्रर के विद्यालयों में प्रवेश दे ताकि उनकी हिन्दी स्वाभाविक हो सके और फिर वे अपने राज्य में अच्छी तरह से हिन्दी अध्यापन का कार्य कर सकें ?

Shri M. C. Chagla: I am not aware of any scheme for exchange of students; but it is a very good suggestion which I will certainly pursue.

Shri Kapur Singh: May I know if there exists any popular resistance in Kerala to Hindi as it does in some other parts; if so, is it likely to give rise to any law and order problem?

Shri M. C. Chagla: Far from there being any opposition, they have asked for aid. They have introduced Hindi and they are pushing forward this project.

Shri Kapur Singh: I am very glad to hear that.

Shri Nambiar: May I know whether Government are aware that Kerala students undergoing Hindi teachers' training at the Hindi Prachar Sabha, Madras, are denied stipends for the reason that they come from Kerala?

Shri M. C. Chagla: I am not aware of it.

Acquisition of vacant Plots in Delhi

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Shri P. R. Chakraverti:

*365. **Shri P. C. Borooah:**

{ **Shri Surendra Nath Dwivedy:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether any decision has been taken by the Delhi Administration to force the 12,000 vacant plot owners in the colonies to build houses on them and, in case of non-compliance, to take them over; and

(b) if so, the nature of the decision taken?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). On the recommendation of the Committee on Land Values, it was decided in 1961 that vacant plots in developed areas should be acquired if construction thereon was not completed within a period of two years *vide* paragraph 3 and item 4 of Annexure II of the statement laid on the Table of the Lok Sabha on the 23rd March, 1961 in reply to the notice under rule 197 from Shri P. G. Deb regarding the allotment of acquired land in Delhi. What steps should be taken to implement the said decision is under the consideration of the Delhi Administration.